

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 679 of 2005

Jabalpur, this the 31st day of August, 2005

Hon'ble Shri Madan Mohan, Judicial Member

Smt. Bharti Rai, W/o. Shri Rakesh Rai,
Aged about 38 years, Trained Graduate
Teacher (Maths), Kendriya Vidyalaya,
Bilaspur, Chhattisgarh, (U/o. transfer from
K.V. Bilaspur to K.V. Baikunthpur)

.... Applicant

(By Advocate – Shri Manoj Sharma)

V e r s u s

1. Kendriya Vidyalaya Sangathan, 18,
Institutional Area, Shaheed Jeet Singh Marg,
New Delhi-16, Through it's Commissioner.
2. The Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office, Jabalpur.
3. The Principal, Kendriya Vidyalaya,
Near Gurunanak Chowk, Bilaspur, Chhattisgarh.
4. Mr. K.K. Jha, TGT (Maths),
Kendriya Vidyalaya, SECL,
Baikunthpur. Respondents

(By Advocate – Shri M.K. Verma)

O R D E R (Oral)

Although this case is listed for orders on 7.9.2005 but on the court slip submitted by the learned counsel for the applicant today for urgent listing of this case, the same is taken up today. The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.

(Madan Mohan)
Judicial Member

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